

Cause List for Mediation Centre

Date : 02/07/2024

Mediator : Ms. Alka Ahir, Advocate

Case No.:	2864/23	Case Id:	2402M01948	Referring Judge :	Ms. Reetika Jain, DJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
MONIKA		Vs.	BHUPENDER SINGH			Total Days spent :	123
Case No.:	11758/16	Case Id:	2406M05104	Referring Judge :	Sh. Sandeep Kumar Sharma, DHJS	Hearing Time :	2:00:00 PM
Case Type :	PARTITION : SUIT FOR PARTITION						
HEMA JAIN & ANR		Vs.	MAYA & ANR			Total Days spent :	30
Case No.:	619949/16	Case Id:	2406M05105	Referring Judge :	Sh. Sandeep Kumar Sharma, DHJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
RAGHUBIR KUMAR SHARMA		Vs.	HEMA JAIN & ANR			Total Days spent :	30
Total :	3						

Mediator : Ms. Anju Sharma, Advocate

Case No.:	615/24	Case Id:	2405M04630	Referring Judge :	Sh. Sahil Gupta, DJS	Hearing Time :	12:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
SUNIL KUMAR		Vs.	JAGDISH			Total Days spent :	41
Case No.:	1211/20	Case Id:	2406M05207	Referring Judge :	Sh. Kautuk, DJS	Hearing Time :	12:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
AMARJEET SINGH		Vs.	TARUN KANDA & ANR			Total Days spent :	27
Case No.:	8868/16	Case Id:	2404M03509	Referring Judge :	Sh. Sudhanshu Kaushik, DHJS	Hearing Time :	12:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND						
GURPREET SINGH		Vs.	RAJESH KUMARI			Total Days spent :	69
Case No.:	10898/16	Case Id:	2404M03013	Referring Judge :	Sh. Ashok Kumar, DHJS	Hearing Time :	12:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND						
DAVINDER KUMAR		Vs.	RAJESH KUMARI & ORS			Total Days spent :	86
Case No.:	11982/16	Case Id:	2404M03014	Referring Judge :	Sh. Ashok Kumar, DHJS	Hearing Time :	12:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /						
RAJESH KUMARI & ORS		Vs.	ARVINDER SINGH JAGGI @ VINTY & ORS				

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				Total Days spent :	86
Case No.:	8805/16	Case Id:	2404M03015	Referring Judge :	Sh. Ashok Kumar, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	12:00:00 PM
AMARJEET SINGH RAINU		Vs.		SAVITA KUMARI	
				Total Days spent :	86
Case No.:	10414/16	Case Id:	2404M03016	Referring Judge :	Sh. Ashok Kumar, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	12:00:00 PM
AMARJEET SINGH & ORS		Vs.		ANIL KUMAR & ANR	
				Total Days spent :	86
Case No.:	254/22	Case Id:	2405M04390	Referring Judge :	Sh. Mayank Mittal, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:30:00 PM
STATE		Vs.		SHIV PARSHAD TIWARI	
				Total Days spent :	48
Case No.:	4288/20	Case Id:	2405M04096	Referring Judge :	Ms. Reetika Jain, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
UMA SHARMA		Vs.		SANDEEP VASHISHT	
				Total Days spent :	55
Case No.:	511/24	Case Id:	2406M05204	Referring Judge :	Dr. Neha Kheria, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
NEELAM		Vs.		ROSHAN LAL & ORS	
				Total Days spent :	27
Case No.:	241/23	Case Id:	2405M04615	Referring Judge :	Sh. V.K. Khanna, DHJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	2:00:00 PM
RAKHI		Vs.		KRISHAN	
				Total Days spent :	41
Case No.:	1879/23	Case Id:	2405M04710	Referring Judge :	Sh. Kapil Gupta, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:00:00 PM
PREM KUMARI		Vs.		C M O CIVIL HOSPITAL & ORS	
				Total Days spent :	41
Total : 12					

Mediator : Ms. Anshu Priyadarshini, Advocate

Case No.:	70/21	Case Id:	2405M04607	Referring Judge :	Sh. Sachin Gupta, DHJS
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	12:30:00 AM
RENU		Vs.		ROHIT & ORS	

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Date : 02/07/2024

Total Days spent : 41

Case No.: 18574/18 Case Id: 2406M05121 Referring Judge : Ms. Divya Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
PARASMANI MITTAL Vs. M/S AMBUJ HOTEL & REAL ESTARTE PVT LTD
Total Days spent : 27

Case No.: 18571/18 Case Id: 2406M05120 Referring Judge : Ms. Divya Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
SHEELA DEVI Vs. M/S AMBUJ HOTEL & REAL ESTARTE PVT LTD
Total Days spent : 27

Case No.: 3739/16 Case Id: 2403M02507 Referring Judge : Sh. Sandeep Kumar Sharma, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 PM
ANIL MOOLCHANDANI Vs. M G F DEVELOPERS LTD & ANR
Total Days spent : 104

Case No.: 634/19 Case Id: 2403M02493 Referring Judge : Sh. Shiv Kumar, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:30:00 PM
MANPREET KAUR & ORS Vs. BALVINDER KAUR & ORS
Total Days spent : 104

Case No.: 1642/21 Case Id: 2405M04837 Referring Judge : Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
BANSAL CREDIT LTD Vs. YASHPAL
Total Days spent : 34

Total : 6

Mediator : Ms. Gayatri Aggarwal, Advocate

Case No.: 1128/17 Case Id: 2402M01317 Referring Judge : Sh. Kautuk, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 PM
PRADIP KUMAR SINGH Vs. SRI BHAGWAN
Total Days spent : 139

Total : 1

Mediator : Ms. Jagdeep Kaur, Advocate

Case No.: 21122/16 Case Id: 2404M03317 Referring Judge : Sh. Sandeep Kumar Sharma, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 11:30:00 AM
ICICI BANK LTD Vs. VISHNU SINGH
Total Days spent : 76

Cause List for Mediation Centre

Date : 02/07/2024

Case No.: 132/19 Case Id: 2405M04636 Referring Judge : Ms. Tapasya Aggarwal, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 12:00:00 PM
MOHIT SAWHNEY & ANR Vs. RAJ H CHHABARIA
Total Days spent : 41

Case No.: 131/19 Case Id: 2405M04634 Referring Judge : Ms. Tapasya Aggarwal, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 12:00:00 PM
MOHIT SAWHNEY & ANR Vs. VIPPON SHARMA
Total Days spent : 41

Case No.: 130/19 Case Id: 2405M04613 Referring Judge : Ms. Tapasya Aggarwal, DJS
Case Type : RENT ACT : RENT OTHERS Hearing Time : 12:00:00 PM
MOHIT SAWHNEY Vs. ARVIND PURI
Total Days spent : 41

Case No.: 2358/23 Case Id: 2405M04312 Referring Judge : Sh. Umang Joshi, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 PM
SAI PRODUCTS INDIA Vs. J M WIRE INDUSTRIES
Total Days spent : 48

Case No.: 176/24 Case Id: 2405M04316 Referring Judge : Sh. Rajesh Malik, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
POOJA Vs. CENTRAL PUBLIC WORKS DEPARTMENT & ORS
Total Days spent : 48

Case No.: 2678/23 Case Id: 2406M05118 Referring Judge : Sh. Arun Sukhija, DHJS
Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL Hearing Time : 2:00:00 PM
AMANDEEP SINGH CHADHA Vs. HARBANY KAUR
Total Days spent : 27

Case No.: 2743/19 Case Id: 2405M04701 Referring Judge : Ms. Divya Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
ASHISH GOYAL Vs. VICKY
Total Days spent : 41

Total : 8

Mediator : Ms. Samta Jain, Advocate

Case No.: 302/22 Case Id: 2405M04803 Referring Judge : Sh. Himanshu Raman Singh, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 11:30:00 AM
RAVINDER MOHAN MALHOTRA Vs. GOVERNOR SINGH LAMBA
Total Days spent : 35

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Date : 02/07/2024

Case No.:	89/24	Case Id:	2405M04400	Referring Judge :	Ms. Manya, DJS	Hearing Time :	11:30:00 AM	Total Days spent :	48
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
SANJANA		Vs.	ASHU KUMAR						
Case No.:	134/22	Case Id:	2406M05119	Referring Judge :	Sh. Murari Prasad Singh, DHJS	Hearing Time :	12:00:00 PM	Total Days spent :	27
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS								
ANURADHA		Vs.	VINEET SINGH						
Case No.:	5218/22	Case Id:	2406M05123	Referring Judge :	Ms. Pooja Suhag, DJS	Hearing Time :	3:00:00 PM	Total Days spent :	27
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
SACHIN SINGH		Vs.	AAMIR ALI						
Total :	4								

Mediator : Ms. Sushma Saran Bisht, Advocate

Case No.:	209/23	Case Id:	2405M04827	Referring Judge :	Ms. Shipra Dhankar, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	34
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS								
STATE		Vs.	NAVNATH SAMPATH PUKALE						
Case No.:	492/24	Case Id:	2406M05114	Referring Judge :	Sh. Ajay Pandey, DHJS	Hearing Time :	12:00:00 PM	Total Days spent :	27
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)								
HERO INVESTCORP PVT LTD		Vs.	ASHOK KUMAR						
Case No.:	5452/23	Case Id:	2406M05125	Referring Judge :	Sh. Pranjal Gangwar, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	27
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
SHRIRAM FINANCE LTD		Vs.	PARVESH KUMAR						
Total :	3								

Mediator : Ms. Sushma Tyagi, Advocate

Case No.:	9436/19	Case Id:	2405M03833	Referring Judge :	Dr. Neha Kheria, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	60
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
KAMINI		Vs.	VISHAL & ORS						
Case No.:	397/21	Case Id:	2406M05288	Referring Judge :	Sh. Naresh Kumar Malhotra, DHJS				

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Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
M/S DENTSPLY INDIA PVT LTD Vs. A DENT & ANR
Total Days spent : 25
Total : 2

Mediator : Not Assigned, NIL

Case No.: 169/21 Case Id: 2407M05386 Referring Judge : Sh. Parveen Singh, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 10:00:00 AM
RENU JAIN Vs. CHARU MEHTA & ORS
Total Days spent : -1

Case No.: 1451/23 Case Id: 2407M05387 Referring Judge : Sh. Arun Sukhija, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 12:00:00 PM
DILJIT SINGH Vs. JASMINE KAUR
Total Days spent : -1

Case No.: 217/22 Case Id: 2407M05368 Referring Judge : Sh. Apoorv Gupta, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:00:00 PM
STATE Vs. YOGESH SINGH & ANR
Total Days spent : -1

Case No.: 225/22 Case Id: 2407M05380 Referring Judge : Dr. Ruchi Aggarwal Asrani, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 12:00:00 PM
RAKESH Vs. SUBHASH
Total Days spent : -1

Case No.: 19/22 Case Id: 2407M05379 Referring Judge : Sh. Deepak Garg, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
M/S CAPRI GLOBAL CAPITAL LTD Vs. SR ENTERPRISES
Total Days spent : -1

Case No.: 168/24 Case Id: 2407M05378 Referring Judge : Sh. Digvinay Singh, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
MUKUL GUPTA MARKETING PVT LTD Vs. UMESH CHANDER
Total Days spent : -1

Case No.: 4095/19 Case Id: 2407M05382 Referring Judge : Sh. Nitish Kumar Sharma, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
ALI RAZA Vs. KING HOSPITALITY & ANR
Total Days spent : -1

Case No.: 4096/19 Case Id: 2407M05384 Referring Judge : Sh. Nitish Kumar Sharma, DJS

Cause List for Mediation Centre

Date : 02/07/2024

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:30:00 PM
ALI RAZA	Vs. KING HOSPITALITY	Total Days spent :	-1
Case No.:	9921/19	Case Id:	2407M05375
Referring Judge :	Ms. Divya Gupta, DJS	Hearing Time :	12:30:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:30:00 PM
ABHINAV AGGARWAL	Vs. SUDHA KANT JHA	Total Days spent :	-1
Case No.:	12166/18	Case Id:	2407M05383
Referring Judge :	Sh. Nitish Kumar Sharma, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
KAMALJEET KAUR	Vs. KOSAR KHAN	Total Days spent :	-1
Case No.:	210/21	Case Id:	2407M05385
Referring Judge :	Sh. Murari Prasad Singh, DHJS	Hearing Time :	2:00:00 PM
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Hearing Time :	2:00:00 PM
NAJISH	Vs. IQBAL AHMED	Total Days spent :	-1
Case No.:	8/24	Case Id:	2407M05381
Referring Judge :	Ms. Neha Pandey, DJS	Hearing Time :	2:00:00 PM
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	2:00:00 PM
MUKESH KUMAR	Vs. SANGEETA	Total Days spent :	-1
Case No.:	7800/23	Case Id:	2407M05369
Referring Judge :	Sh. Nitish Kumar Sharma, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
AMBEY COOPERATIVE THRIFT & CREDIT SOCIETY LTD	Vs. PRAVEEN CHOUDHARY	Total Days spent :	-1
Case No.:	4108/19	Case Id:	2407M05371
Referring Judge :	Ms. Mansi Malik, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
SHRIRAM CITY UNION FINANCE LTD	Vs. SATISH KUMAR	Total Days spent :	-1
Case No.:	216/19	Case Id:	2407M05370
Referring Judge :	Ms. Charu Asiwat, DJS	Hearing Time :	2:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Hearing Time :	2:00:00 PM
STATE	Vs. UMESH KUMAR	Total Days spent :	-1
Case No.:	692/23	Case Id:	2406M05311
Referring Judge :	Sh. Arun Sukhija, DHJS	Hearing Time :	2:00:00 PM
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Hearing Time :	2:00:00 PM
POONAM	Vs. KAMAL KISHOR	Total Days spent :	24

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Case No.:	199/23	Case Id:	2407M05374	Referring Judge :	Ms. Sukriti Singh, DJS	Hearing Time :	2:00:00 PM	
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS							
STATE		Vs.	GAUTAM @ DUMROO & ORS				Total Days spent :	-1
Case No.:	2530/21	Case Id:	2407M05377	Referring Judge :	Sh. Kapil Gupta, DJS	Hearing Time :	2:00:00 PM	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY							
MOHD FAZIL		Vs.	RAJUL GUPTA				Total Days spent :	-1
Case No.:	3975/19	Case Id:	2407M05376	Referring Judge :	Ms. Kirandeep Kaur, DJS	Hearing Time :	2:00:00 PM	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT							
SHRIRAM CITY UNION FINANCE LTD		Vs.	AJIT BHIDURI				Total Days spent :	-1
Case No.:	835/15	Case Id:	2407M05373	Referring Judge :	Ms. Shivli Talwar, DJS	Hearing Time :	3:00:00 PM	
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS							
STATE		Vs.	SHIV KUMAR & ORS				Total Days spent :	-1
Case No.:	845/15	Case Id:	2407M05372	Referring Judge :	Ms. Shivli Talwar, DJS	Hearing Time :	3:00:00 PM	
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS							
STATE		Vs.	ANKIT KUMAR				Total Days spent :	-1
Total :	21							

Mediator : Sh. Hitesh Sharma, Advocate

Case No.:	5679/20	Case Id:	2404M03097	Referring Judge :	Ms. Reetika Jain, DJS	Hearing Time :	11:00:00 AM	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE							
MANJU		Vs.	SANTOSH KUMAR & ORS				Total Days spent :	83
Case No.:	1063/23	Case Id:	2404M02839	Referring Judge :	Sh. Rajesh Kumar Goel, DHJS	Hearing Time :	11:30:00 AM	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)							
LEVI STRAUSS & CO		Vs.	ASHOK KUMAR				Total Days spent :	90
Case No.:	36/24	Case Id:	2405M04289	Referring Judge :	Sh. Sanjay Sharma-II, DHJS	Hearing Time :	12:00:00 PM	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)							
M/S MADHAV LIFE STYLE PVT LTD		Vs.	MANJEET SINGH NARANG				Total Days spent :	48

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Date : 02/07/2024

Case No.:	536/23	Case Id:	2404M02853	Referring Judge :	Sh. Sudhanshu Kaushik, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	90
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Vs.		BIMLA ARORA			
HARLEEN KAUR									

Case No.:	263/24	Case Id:	2405M04825	Referring Judge :	Ms. Ravinder Bedi, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	34
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Vs.		M/S AMAN ENTERPRISES			
STATE BANK OF INDIA									

Case No.:	932/21	Case Id:	2406M05194	Referring Judge :	Sh. Gopal Singh Chauhan, DHJS	Hearing Time :	2:30:00 PM	Total Days spent :	27
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Vs.		MUKUL DHAMI & ORS			
SONIA DHAMI & ANR									

Total :	6								

Mediator : Sh. Rajiv Thukral, Advocate

Case No.:	2340/23	Case Id:	2405M04719	Referring Judge :	Sh. Sahil Gupta, DJS	Hearing Time :	11:00:00 AM	Total Days spent :	41
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Vs.		M/S AGGARWAL CONSTRUCTION CO			
M/S TARA CHAND WALAITI RAM									

Case No.:	3279/21	Case Id:	2404M03184	Referring Judge :	Sh. Arun Sukhija, DHJS	Hearing Time :	11:30:00 AM	Total Days spent :	83
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS			Vs.		POOJA			
DALEEP KUMAR									

Case No.:	338/24	Case Id:	2404M03784	Referring Judge :	Ms. Ravinder Bedi, DHJS	Hearing Time :	12:00:00 PM	Total Days spent :	62
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Vs.		AZEEM HAIDER & ORS			
M/S S K EDUCATIONS PVT LTD									

Case No.:	55/20	Case Id:	2404M03312	Referring Judge :	Ms. Neha Paliwal, DHJS	Hearing Time :	12:30:00 PM	Total Days spent :	76
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Vs.		M/S MAHINDRA SEAT COVERING PVT LTD			
VED PRAKASH SHARMA									

Case No.:	116/18	Case Id:	2404M03314	Referring Judge :	Ms. Neha Paliwal, DHJS	Hearing Time :	12:30:00 PM	Total Days spent :	76
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Vs.		M/S MAHINDRA SEAT COVERING PVT LTD			
VED PRAKASH SHARMA									

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Date : 02/07/2024

Case No.: 96854/16	Case Id: 2405M04905	Referring Judge : Sh. Harjeet Singh Jaspal, DJS	Hearing Time : 2:00:00 PM
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT			
ASHOK KUMAR SHARMA	Vs.	SHRIRAM INSTITUTE FOR INDUSTRIAL RESEARCH	Total Days spent : 34
Case No.: 96853/16	Case Id: 2405M04906	Referring Judge : Sh. Harjeet Singh Jaspal, DJS	Hearing Time : 2:00:00 PM
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT			
S K SONI	Vs.	SHRIRAM INSTITUTE OF INDUSTRIAL RESEARCH	Total Days spent : 34
Case No.: 40/24	Case Id: 2405M04829	Referring Judge : Sh. V.K. Khanna, DHJS	Hearing Time : 2:30:00 PM
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			
MITIKA MEHTA	Vs.	SIDDHANT KUMAR MEHTA	Total Days spent : 34
Total : 8			

Mediator : Sh. Ramesh Sethi, Advocate

Case No.: 1916/22	Case Id: 2405M04314	Referring Judge : Ms. Meena Chauhan, DJS	Hearing Time : 12:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
SUMAN MATHUR	Vs.	M/S MERCHANDISE ENTERPRISES & ANR	Total Days spent : 48
Case No.: 238/23	Case Id: 2406M05126	Referring Judge : Sh. Kautuk, DJS	Hearing Time : 2:00:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			
STATE BANK OF INDIA	Vs.	SHRESHTH BENIWAL & ANR	Total Days spent : 27
Case No.: 454/2017	Case Id: 2405M04395	Referring Judge : Ms. Charu Aggarwal, DHJS	Hearing Time : 2:00:00 PM
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			
RASHIMA	Vs.	VIJENDER KUMAR	Total Days spent : 48
Case No.: 11492/16	Case Id: 2406M05129	Referring Judge : Sh. Neeraj Sharma, DHJS	Hearing Time : 2:30:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			
SHAHIDA BEGUM	Vs.	RAKHSANA BEGUM & ORS	Total Days spent : 27
Case No.: 9665/19	Case Id: 2404M03387	Referring Judge : Sh. Arjun Kirar, DJS	Hearing Time : 2:30:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
MUKESH CHAND AGGARWAL	Vs.	M/S ROshan OIL MILLS LTD & CO	Total Days spent : 76

Cause List for Mediation Centre

Date : 02/07/2024

Case No.: 211/22 Case Id: 2405M04393 Referring Judge : Ms. Shivli Talwar, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 3:00:00 PM
NEHARIKA Vs. RAJESH DATT JOSHI & ORS
Total Days spent : 48
Total : 6

Mediator : Sh. Sanjay Aggarwal, Advocate

Case No.: 533/23 Case Id: 2405M04318 Referring Judge : Sh. V.K. Khanna, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 10:30:00 AM
NEETU SETHI Vs. MANISH SETHI
Total Days spent : 48

Case No.: 612797/16 Case Id: 2405M04608 Referring Judge : Sh. Parveen Singh, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 11:00:00 AM
VEENA KUMARI Vs. SOHAN DEVI & ORS
Total Days spent : 41

Case No.: 60677/16 Case Id: 2405M04606 Referring Judge : Sh. Parveen Singh, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 11:00:00 AM
VEENA KUMARI Vs. SOHAN DEVI
Total Days spent : 41

Case No.: 613357/16 Case Id: 2405M04619 Referring Judge : Sh. Parveen Singh, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 11:00:00 AM
SOHAN DEVI & ORS Vs. VEENA KUMARI
Total Days spent : 41

Case No.: 4594/22 Case Id: 2405M04399 Referring Judge : Ms. Pooja Suhag, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:30:00 AM
SANJAY VERMA Vs. HARSIMRAN SINGH & ORS
Total Days spent : 48

Case No.: 81/2020 Case Id: 2404M03579 Referring Judge : Ms. Kirandeep Kaur, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
OMKAR SAXENA Vs. GUILDER GROUP & ORS
Total Days spent : 69

Case No.: 625/21 Case Id: 2405M04297 Referring Judge : Sh. Shiv Kumar, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 2:00:00 PM
NIRMAL & ORS Vs. SUNITA & ORS
Total Days spent : 48

Cause List for Mediation Centre

Date : 02/07/2024

Case No.: 8853/21 Case Id: 2403M02742 Referring Judge : Ms. Pooja Suhag, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
TPDDL Vs. MOHAN SINGH
Total Days spent : 97
Total : 8

Mediator : Sh. Sanjay Garg II, DHJS

Case No.: 7536/16 Case Id: 2405M03866 Referring Judge : Ms. Kirandeep Kaur, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 AM
MANN FINANCE LEASING PVT LTD Vs. AMARJEET
Total Days spent : 61
Total : 1

Mediator : Sh. Taruna Kant Samantray, Advocate

Case No.: 1552/23 Case Id: 2405M04649 Referring Judge : Sh. Sahil Gupta, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 11:30:00 AM
CESTA SHIPPING PVT LTD Vs. M/S K L ASSOCIATES
Total Days spent : 41

Case No.: 2547/22 Case Id: 2404M03573 Referring Judge : Ms. Gita, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 11:30:00 AM
DEVSHREE Vs. SURESH KUMAR & ORS
Total Days spent : 69

Case No.: 1553/23 Case Id: 2405M04642 Referring Judge : Sh. Sahil Gupta, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 11:30:00 AM
M/S CESTA SHIPPING PVT LTD Vs. M/S RGM OVERSEAS & ORS
Total Days spent : 41

Case No.: 274/24 Case Id: 2405M04635 Referring Judge : Sh. Sanjay Sharma-II, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM
M/S CLICKS CAPITAL SERVICES PVT LTD Vs. M/S KHAIR DIAGONISTIC CENTRE & ORS
Total Days spent : 41

Case No.: 2304/19 Case Id: 2404M03386 Referring Judge : Sh. Sahil Khurmi, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
AMAN GAMBHIR Vs. ANIL GAMBHIR
Total Days spent : 76

Case No.: 11219/19 Case Id: 2406M05192 Referring Judge : Sh. Kautuk, DJS

Cause List for Mediation Centre

Date : 02/07/2024

Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	2:30:00 PM				
RAVINDER KUMAR	Vs. SHIV RAJ	Total Days spent :	27				
Case No.:	1239/19	Case Id:	2406M05191	Referring Judge :	Sh. Kautuk, DJS	Hearing Time :	2:30:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	2:30:00 PM				
RAVINDER KUMAR	Vs. SHIV RAJ	Total Days spent :	27				
Case No.:	695/24	Case Id:	2405M04908	Referring Judge :	Sh. Arun Sukhija, DHJS	Hearing Time :	2:30:00 PM
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS	Hearing Time :	2:30:00 PM				
YATISH MALIK	Vs. CHESHTA GANOTRA	Total Days spent :	34				
Case No.:	779/19	Case Id:	2404M03781	Referring Judge :	Sh. Ajeet Narayan, DJS	Hearing Time :	3:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	3:00:00 PM				
STATE BANK OF INDIA	Vs. MOHD IBRAHIM QURESHI	Total Days spent :	62				
Total :	9						

Mediator : Sh. Tejvir Singh Dua, Advocate

Case No.:	7144/19	Case Id:	2405M04822	Referring Judge :	Sh. Rupinder Singh Dhiman, DJS	Hearing Time :	12:30:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:30:00 PM				
MAHESH CHAND	Vs. ADITYA KAPOOR	Total Days spent :	34				
Case No.:	95290/16	Case Id:	2405M04824	Referring Judge :	Sh. Umang Joshi, DJS	Hearing Time :	12:30:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	12:30:00 PM				
SETH SUNDER LAL SONTHALIA TRUST	Vs. RAJESH GUPTA	Total Days spent :	34				
Case No.:	119/24	Case Id:	2404M03090	Referring Judge :	Sh. Ajay Gupta, DHJS	Hearing Time :	12:30:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	12:30:00 PM				
HERO MOTO CORP LTD	Vs. OWNER PROPRIETOR SHAH ENTERPRISES	Total Days spent :	83				
Case No.:	1049/23	Case Id:	2403M02698	Referring Judge :	Sh. Umang Joshi, DJS	Hearing Time :	12:30:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	12:30:00 PM				
VIPIN CHANDRA	Vs. AMRIT LAL KADAM & ORS	Total Days spent :	97				
Case No.:	10263/16	Case Id:	2406M05112	Referring Judge :	Sh. Anil Chandhel, DHJS		

Cause List for Mediation Centre

Date : 02/07/2024

Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	12:30:00 PM
SANTOSH GANDHI	Vs. B R MALHOTRA	Total Days spent :	27
Case No.:	9071/16	Case Id:	2403M02736
Referring Judge :	Sh. Anil Chandhel, DHJS	Hearing Time :	2:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Hearing Time :	2:00:00 PM
PARVEEN KUMAR	Vs. NIRMAL SINGH	Total Days spent :	97
Case No.:	933/22	Case Id:	2405M04317
Referring Judge :	Ms. Tapasya Aggarwal, DJS	Hearing Time :	2:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	2:00:00 PM
RAKESH KUMAR SHARMA & ANR	Vs. GURU DUTT & ORS	Total Days spent :	48
Case No.:	8933/16	Case Id:	2403M02735
Referring Judge :	Sh. Anil Chandhel, DHJS	Hearing Time :	2:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	2:00:00 PM
PARVEEN KUMAR	Vs. JAGDISH LAMBA & ORS	Total Days spent :	97
Case No.:	1115/23	Case Id:	2404M03098
Referring Judge :	Sh. Anil Kumar Sisodia, DHJS	Hearing Time :	2:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	2:00:00 PM
OTIMIZING RESOURCES PVT LTD	Vs. M/S DHANI HEALTHCARE LTD	Total Days spent :	83
Case No.:	6573/19	Case Id:	2404M02935
Referring Judge :	Ms. Kirandeep Kaur, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
M/S AGRICO ORGANICS LTD	Vs. MUKESH KUMAR	Total Days spent :	90
Case No.:	105/21	Case Id:	2405M04839
Referring Judge :	Sh. Arun Sukhija, DHJS	Hearing Time :	2:00:00 PM
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Hearing Time :	2:00:00 PM
RUBY GUPTA	Vs. PRASHANT SHARMA	Total Days spent :	34
Case No.:	299/22	Case Id:	2405M04392
Referring Judge :	Sh. V.K. Khanna, DHJS	Hearing Time :	2:00:00 PM
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Hearing Time :	2:00:00 PM
SEEMA & ANR	Vs. ASHOK MALIK	Total Days spent :	48
Case No.:	514/23	Case Id:	2405M04843
Referring Judge :	Ms. Ila Rawat, DHJS	Hearing Time :	2:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	2:00:00 PM
ADITYA GUPTA	Vs. DHAN SINGH	Total Days spent :	34

Total :

Cause List for Mediation Centre

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Mediator : Sh. V.K. Malhotra, Advocate

Case No.: 4393/23 **Case Id:** 2405M04397 **Referring Judge :** Ms. Kirandeep Kaur, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 10:00:00 AM
QUICKCOM SOLUTIONS PVT LTD **Vs.** **M/S KTJ LOGISTICS SERVICES**
Total Days spent : 48

Case No.: 32/24 **Case Id:** 2405M04828 **Referring Judge :** Sh. Digvinay Singh, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 11:00:00 AM
SANJAY GARG **Vs.** **SCK INFRASTECK PVT LTD**
Total Days spent : 34

Case No.: 1499/23 **Case Id:** 2405M04616 **Referring Judge :** Sh. Rajesh Kumar Goel, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 11:00:00 AM
M/S TATA SCIENTIFIC APPARATUS WORKSHOP **Vs.** **M/S SUPERIOR INDUSTRIES LTD**
Total Days spent : 41

Case No.: 2532/22 **Case Id:** 2405M04834 **Referring Judge :** Sh. Vaibhav Pratap Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:00:00 AM
M/S ACQUALITE INDUSTRIES PVT LTD **Vs.** **PRATIK ROYBARMAN**
Total Days spent : 34

Case No.: 1148/23 **Case Id:** 2405M04406 **Referring Judge :** Sh. Vaibhav Pratap Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:00:00 AM
SUBHASH CHAND RAGHAV **Vs.** **SUNITA**
Total Days spent : 48

Case No.: 950/24 **Case Id:** 2405M04896 **Referring Judge :** Sh. Umang Joshi, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 2:00:00 PM
ANWAR **Vs.** **GENERAL MANAGER NORTHERN RAILWAY**
Total Days spent : 34

Case No.: 288/21 **Case Id:** 2406M05202 **Referring Judge :** Ms. Ravinder Bedi, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:00:00 PM
M/S CAXTON PRESS PVT LTD **Vs.** **M/S MALAKAR SALES & MARKETING & ANR**
Total Days spent : 27

Case No.: 83/24 **Case Id:** 2406M05214 **Referring Judge :** Sh. Vaibhav Chaurasia, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 2:00:00 PM
VANDANA **Vs.** **VINOD KUMAR**
Total Days spent : 27

Cause List for Mediation Centre

Date : 02/07/2024

Total : 8

Mediator : Sh. Vinod Gaur, Advocate

Case No.: 2265/19 Case Id: 2405M04895 Referring Judge : Ms. Divya Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 10:30:00 AM
ANUJ KUMAR Vs. SANTOSH JAISWAL
Total Days spent : 34

Case No.: 202/23 Case Id: 2406M05212 Referring Judge : Ms. Shipra Dhankar, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 11:00:00 AM
STATE Vs. MOHD GULREZ
Total Days spent : 27

Case No.: 77708/16 Case Id: 2405M04842 Referring Judge : Ms. Tista Shah, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 11:00:00 AM
DIN DAYAL & ORS Vs. MOOL CHAND & ORS
Total Days spent : 34

Case No.: 106/14 Case Id: 2405M04841 Referring Judge : Ms. Tista Shah, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 11:00:00 AM
DIN DAYAL & ORS Vs. VIMLA & ANR
Total Days spent : 34

Case No.: 400/21 Case Id: 2405M04840 Referring Judge : Sh. Kautuk, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 11:00:00 AM
RAM BILAS CHAUDHARY Vs. RAJINDER
Total Days spent : 34

Case No.: 2184/23 Case Id: 2405M04705 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 11:00:00 AM
SIDDARTH GARG Vs. LITTLE GARG
Total Days spent : 41

Case No.: 183/24 Case Id: 2406M05111 Referring Judge : Sh. Abhishek Srivastava, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 11:00:00 AM
TATA CAPITAL LTD Vs. SANJAY RAGHAV
Total Days spent : 27

Case No.: 204/22 Case Id: 2405M04408 Referring Judge : Sh. Sachin Sood, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 11:00:00 AM
RANDHIR SINGH Vs. USHA
Total Days spent : 48

Cause List for Mediation Centre

Date : 02/07/2024

Case No.:	267/24	Case Id:	2404M03614	Referring Judge :	Sh. Nitish Kumar Sharma, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	68	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT									
	KANGRA COOP BANK LTD			Vs.	STUTI					
Case No.:	581/24	Case Id:	2406M05116	Referring Judge :	Sh. Charan Salwan, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	27	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /									
	NAZMA BEGUM			Vs.	CHAMAN					
Case No.:	6386/20	Case Id:	2405M04639	Referring Judge :	Dr. Neha Kheria, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	41	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE									
	RAJNI			Vs.	BINESH BHATIA & ORS					
Case No.:	934/23	Case Id:	2405M04835	Referring Judge :	Ms. Aneeza Bishnoi, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	34	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE									
	PREETI			Vs.	ANKUR HOODA					
Total :	12									

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